

March, 1966 from the Superintendent, Central Jail, Cuddalore:

"I have the honour to inform you that Shri Ananda Nambiar, Member, Lok Sabha, was realised on parole on the 7th March, 1966, for a period of one month."

Shri Sezhiyan (Perambalur): I want to know whether any conditions have been put on him.

Mr. Speaker: I am told, the conditions have also been received. He can see if he wants.

(3) Discussion and voting on the Supplementary Demands for Grants (General) for 1965-66.

(4) Consideration and passing of the Armed Forces (Special Powers) Amendment Bill, 1966.

(5) Discussion and voting on:

Demands for Grants (Railways) for 1966-67.

Supplementary Demands for Grants (Railways) for 1965-66.

Shri D. C. Sharma (Gurdaspur): How can you find time for all these things?

Mr. Speaker: Whatever we can finish, we will finish; the others will be carried forward.

13.28 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

MINUTES

Shri D. N. Tiwary (Gopalganj): I lay on the Table a copy of the Minutes of Sittings of the Committee on Public Undertakings relating to Thirteenth Report on the Management and Administration of Public Undertakings (Planning of Projects).

Mr. Speaker: The statement by the Leader of the House.

Shri Satya Narayan Sinha.

13.29 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 14th March, 1966 will consist of:

- (1) Further discussion on the General Budget for 1966-67.
- (2) Submission to the vote of the House of Demands on Account (General) for 1966-67.

Shri Sezhiyan (Perambalur): On 24th February, 1966, in the course of reply to Starred Question No. 180 and supplementaries thereon regarding the raid on astrologer's house, the hon. Leader of the House was pleased to intervene and say:

"The reply of the Government is not yet over and I think some explanation about that must be given on behalf of the Government or by the Minister concerned."

More than three weeks have passed, but no statement has come forward either from the Government or from the Minister. I want to know from the Leader of the House whether this statement will be made next week.

Mr. Speaker: What was the subject?

Shri Sezhiyan: It was about the raid on the astrologer's house. So many supplementary questions were put and the Leader of the House said that a statement would be made by the Government or by the Minister.